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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Gujarat High Court CP NO. 1 of 2015

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017**

Name of the Company: "Industrial X-Ray & Allied Radiographers(I) Pvt. Ltd.
V/s.
Jaihind Projects Ltd. "

Section of the Companies Act: Section 433 & 434 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE


1.

2.

ORDER

It appears that CP no. 1/2015 was disposed of by the Hon'ble High Court of Gujarat as withdrawn.

Hence, Application became infructuous.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of August, 2017.